



\$~21 to 25 and 57 to 60

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **W.P.(CRL) 3522/2019 & CRL.M.As. 147/2020, 6521/2020, 3809/2023**

NABILA HASAN & ORS

.....Petitioners

Through: Mr. Colin Gansalves, Sr. Adv. with  
Mr. Kamran Khwaja, Adv.

versus

UNION OF INDIA & ANR

.....Respondents

Through: Mr. Sandeep Kumar Mahapatra,  
CGSC with Mr. Tribhuvan, Adv. for  
UOI/R-1 (M: 9811472444)  
Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)  
Mr. Sanjeev Bhandhari, ASC for UOI  
with Mr. Arjit Sharma and Mr. Nikunj  
Bindal Adv. (M: 9810176520)

22

AND

+

**W.P.(CRL) 3539/2019**

BAHADUR ABBAS NAQVI & ORS.

.....Petitioners

Through: Mr. Mehmood Pracha, Mr. Sanawar,  
Mr. Kshitij Singh, Ms. Nujat Naseem,  
Adv. (M: 8860373732)

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)

23

AND

+

**W.P.(CRL) 414/2020**

MD. MINHAJUDDIN

.....Petitioner

Through: Mr. Colin Gansalves, Sr. Adv. with  
Mr. Kamran Khwaja, Adv.

versus



UNION OF INDIA & ORS. ....Respondents  
Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State  
(M: 9910165010)

24  
+ AND  
**W.P.(CRL) 472/2020 & CRL.M.A. 5667/2020**  
SHAYAAN MUJEEB ....Petitioner  
Through: Mr. Colin Gansalves, Sr. Adv. with  
Mr. Kamran Khwaja, Adv.

versus

STATE & ORS. ....Respondents  
Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)

25  
+ AND  
**W.P.(CRL) 575/2020**  
MD MUSTAFA ....Petitioner  
Through: Mr. Colin Gansalves, Sr. Adv. with  
Mr. Kamran Khwaja, Adv.

versus

STATE & ORS. ....Respondents  
Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)  
Mr. Amit Tiwari, CGSC & Mr. Ayushi  
Srivastava & Mr. Ayush Tanwar and  
Ms. Ayushi, Adv. (9560036827)

57  
+ AND  
**W.P.(C) 13457/2019 & CM APPL. 39304/2024**  
RIZWAN ....Petitioner  
Through: Mr. Azadar Husain, Ms. Sachi Chopra,  
Adv.

versus

UNION OF INDIA AND ORS. ....Respondents  
Through: Mr. Rakesh Kumar CGSC with Mr.



Sunil, Adv. for UOI/R-1 (M:  
9811549455)

Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)

58

AND

+

**W.P.(C) 13468/2019**

MANOJ DHIRYAN

.....Petitioner

Through: None.  
versus

UNION OF INDIA AND ORS.

.....Respondent

Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)

59

AND

+

**W.P.(C) 13469/2019 & CM APPL. 28229/2020**

ANSHU KAPOOR

.....Petitioner

Through: Mr. Bilal Anwar Khan, Adv,  
alongwith petitioner in Person  
(M: 9811003756, 9319577203)

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. Dhruv Pande, Adv. for Mr. Rajat  
Nair SPP for Delhi Police/State (M:  
9910165010)

60

AND

+

**W.P.(C) 13471/2019 & CM APPL. 1483/2023**

VAIBHAV MISHRA AND ORS.

.....Petitioners

Through: Ms. Indira Jaisingh, Sr. Adv. with Ms.  
Nanita Sharma, Mr. Prince Sugandh  
and Mr. Paras Nath Singh, Advs.  
(M: 9891740173, 7042676223,  
7319936615)

versus

UNION OF INDIA AND ORS.

.....Respondents



Through: Mr. Rakesh Kumar CGSC with Mr. Sunil, Adv. for UOI/R-1 (M: 9811549455)  
Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**  
**JUSTICE DHARMESH SHARMA**

**ORDER**

% **27.01.2025**

1. This hearing has been done through hybrid mode.
2. Adjournment has been sought by Mr. Rajat Nair, Id. SPP for Delhi Police, on the ground that he is indisposed.
3. List on 17<sup>th</sup> March, 2025.

**PRATHIBA M. SINGH, J**

**DHARMESH SHARMA, J**

**JANUARY 27, 2025**

**Ch/ms**